

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 199 OF 2017

Dated : 30th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Andhra Pradesh Spinning Mills Association Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Ms. Pallavi Partab

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.12.2018.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js